

validity of the scheme is extended after securing the approval of the Government of India. The present extension expires on the 30th June, 1994.

The main purpose of the scheme is to protect the interest of cotton growers by ensuring that they receive adequate prices for their cotton. The scheme is extremely important for the cotton growers farmers of the state. Recently, the views of the cotton growing, elected public representatives and experts were called for to determine the future cotton monopoly scheme. The unanimous view was that the scheme should continue.

I, therefore, urge upon the Central Government that a ten years extension for the scheme, as recommended by the state government, should be approved immediately.

13.00 hrs.

(iii) Need for Early Construction of Sambalpur-Talcher Railway Line in Orissa:

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, since the laying of the foundation stone of the Sambalpur-Talcher railway line in 1984, the construction of this project is going on at snail's pace for the last one decade. The casual way in which construction work is being carried on is creating an impression that this project cannot be completed in the near future. Inadequate budget allocation and lack of proper monitoring seems to be the reasons for such tardy progress of this important national project, resulting in serious discontentment and resentment among the people.

I, therefore, request the Railway Minister, to take necessary measures for the

completion of this project within a year's time by giving it top most priority.

(iv) Need to start NCC Air-wing Battalion in Karad in Maharashtra for Better Use of Air Strip there.

SHRI PRITHVIRAJ D. CHAVAN (Karad): Sir, Karad has a well developed air-strip, which began operation about 30 years ago. The air-strip, the first on in Western Maharashtra, is regularly used by State Government and private aircrafts. Karad is a major educational centre and has a large population of over 20000 college going students. There are ten colleges including a Medical, an Engineering and a Pharmacy college. There is a National Cadet Corp, NCC (Army) battalion in Karad. In view of the availability of the aerodrome and a large student population, college authorities have been demanding starting of NCC air-wing for a long time.

I request the Ministry of Defence to start NCC air-wing in Karad to put the air-strip at Karad to better use.

(v) Need to Issue a Commemorative stamp in the Memory of Late Shri Hemwati Nandan Bahuguna.

[Translation]

MAJ. GEN. (Retd.) BHUWAN CHANDRA KHANDURI (Garhwal):- Mr. Speaker, Sir, Yesterday the 17th of March, 1992 was the death anniversary of Late Shri Hemwati Nandan Bahuguna. He was passed away on March 17, 1989. He was a great patriot and freedom fighter. Who has rendered his commendable service to this country.

He took active part in the Quit India movement of 1942 for which he was imprisoned by the then British Government. He had suffered from various ailments in prison. In spite of all this he had various students organisations, Labourer's organisation and trade unions from the prison for the freedom of the country. He held various important portfolios in the Government e.g. he was the Minister in the Ministries of Communications, Petroleum and Finance. He was the chief Minister of Uttar Pradesh also and thus served the country throughout his life.

On March 17, 1992 I had requested the hon. Minister of Communications to issue a commemorative stamp on 25th of April, the birth day of Late Shri Bahuguna, the then hon. Minister of Communications had given his consent to this effect.

I, therefore, request the Central Government to issue a Commemorative stamp on the 15th of April, the birth anniversary of Late Shri Bahuguna.

(vi) Need for Construction of a Railway Overbridge at Dalmianagar in Bihar.

SHRI RAM PRASAD SINGH (Vikramganj): Sir, Dalmianagar is a famous industrial and commercial city in Bihar. It is situated at Grand Card Railway Line. The Railway Line passes through the heart of the city. This is a very busy city. Many Government institutions and Rohtas Industries Group are situated there. Being a big industrial city there are four colleges and five high schools. There are the offices of the Chief Engineer, Irrigation, the D.I.G. of Police, Police Superintendent, Executive Engineer, Power transmission Line. Every day at least 50 buses ply from Vikramganj to Arrah and Patna. Thus this is a very busy and crowded city. There buses have to cross through the

railway level crossing when the level crossing is closed, the buses have to stop for a long time. Moreover the rickshaws horse carts, and bullock-carts have also to stop. Sometimes it causes serious accidents also and there is always the apprehension of accidents. The harassment of passengers multiplies.

In order to solve these problems the State Government has sent a proposal to the Central Government to construct an overbridge over the railway-crossing which is lying pending for several years.

I, therefore, request the Central Government to construct an overbridge over the railway-crossing immediately in the interest of the public and the society.

(vii) Need to Hold negotiations with the joint Action Committee of Kendriya Vidyalaya Sangathan Associations of Employees about their charter of Demands.

[English]

SHRI MUHI RAM SAIKIA (Nowgong): Sir, it is reported that 21 activists of joint Action Committee of KVS Association of Employees are to self-immolate en *block* in New Delhi on 8th April, 1994 in case Committee's 25/point charter of demands was not fruitfully negotiated, if the listed grievances were not removed and if a high level probe to ascertain the veracity of an orgy of allegations levelled against some top officers of Kendriya Vidyalaya Sangathan, was not ordered upon latest by 31st March, 1994.

I urge upon the Minister of Human Resource Development to hold negotiations and to restore cordiality.